

C.P.No. 209(ND) 2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017**

NAME OF THE COMPANY: M/s CBS Estates Pvt. Ltd. Vs. Registrar of
Companies

SECTION OF THE COMPANIES ACT: 252(3)

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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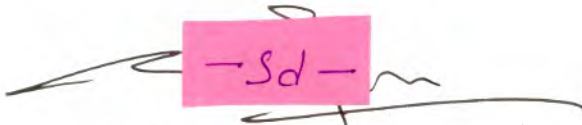
	For the Petitioner (s) :	None		
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	For the Respondent (s) :	None		
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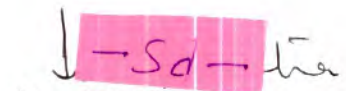
ORDER

Present: None.

Steps be taken by the Petitioner to serve the ROC in this case, returnable
on 20th September, 2017.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**

(Lekh Raj Singh)